

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.36/(MAH)/2014
CA No.

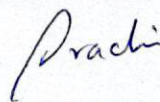
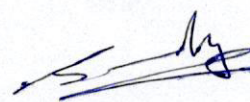
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES: Shri R. Prasanth
V/s.
M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Wazalwar	Adv for Respondents	
2.	Law Focus	Adv. for Petitioner	

ORDER

T.C.P. NO. 36/397, 398/NCLT/MB/MAH/2014

1. Ld. Counsel for both the sides are present.
2. Ld. Representative of the Respondent seeking time to complete his arguments. Matter 'part-heard'. Adjourned to **3rd January, 2017**, First on Board. Communicated to both the sides.

Dated 19.12.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)